


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066
(SM APPEAL BRANCH)

Dated:-19/04/2018

NOTICE


All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 19/04/2018 stand adjourned as follows:-

1. Sr. No. 1 to 6 adjourned to 25/04/2018 and Sr. No. 8 to 17 adjourned to 27/04/2018. Adjourned notices are being issued.

By order

Deputy Registrar
(Judl.)

Copy to:-

6. SPS to Hon'ble President/Hon'ble Members.
7. P.A.Registrar/Dy.Registrars/AssistantRegistrars/Technical Officer.
8. Bar Association /CDR/SDRs.
9. Notice Board/website
10. Guard file


24/ 19/04/18
Assistant Registrar
(SM)